

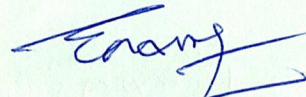
Annexure-3

Name of the Corporate Debtor: Shree Ahuja Properties & Realtors Private Limited; Date of Commencement of CIRP: 18.05.2023; List of Creditors as on: 09.12.2024-(Version-3)

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Indiabulls Housing Finance Limited	N.A	42,68,57,552.00	0.00	Secured	42,68,57,552.00		No	0.00%	NIL	NIL	42,68,57,552.00		Due to non-receipt of any claim
Total			42,68,57,552.00	-		42,68,57,552.00	-		0.00%	-		42,68,57,552.00	-	

For Shree Ahuja Properties & Realtors Private Limited
(Under CIRP)


Resolution Professional